NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 40/(MAH)/2009 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Shri Vijay Nanalal Shah

V/s.

M/s. Anchor Paper Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

T.C.P. No. 40/397-398/CLB/MB/2009

At request of the parties, list this matter on 14.03.2017.

Sd/-

B.S.V. PRÁKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).